## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4348
ANSWERED ON:06.12.2010
EDUCATIONAL RIGHTS OF CHILDREN
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## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken steps for implementing the educational rights of the children and the disabled section of the society;
- (b) if so, the details thereof, State-wise especially in Andhra Pradesh;
- (c) if not, the reasons therefor; and
- (d) the funds allocated and utilized for the purpose during each of the last three years and the current year, State-wise?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) & (b) Yes, Sir. A statement indicating the steps taken by the Government of India for implementing educational rights of the children and persons with Disabilities is at Annexure-I.
- (c) Does not arise.
- (d) The State-wise details of grants released under the scheme of Sarva Shiksha Abhiyan (SSA) and Integrated Education for Disabled Children (IEDC)/Inclusive Education for Disabled at Secondary State (IEDSS) are at Annexure -II and Annexure-III respectively.